

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR.RAMKUMAR CHOUBEY

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1529/2018

PAWAN KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 10211/2017 (II)

Date : 11-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Dr. Surender Singh Hooda, AOR

For Respondent(s)

Mr.Rajeev Kumar Dubey,Adv.
Mr. Kamlendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time as last chance is given to the Id.counsel for the petitioner to comply with the terms of the order dated 12.04.2018 of this Court in respect of the common respondent No.2.

List the matter again on 27.08.2018.

(RAMKUMAR CHOUBEY)
Registrar

SB